

**Format of Disclosure of Assets**  
(in terms of the Resolution in the  
Full Court Meeting held on May 7, 1997)

**Disclosure of Assets of Hon'ble Mr. Justice K.S. Radhakrishnan and his spouse as on  
January 1, 2010**

Items	Description	Particulars/Value		Remarks
		(A) Self	(B) Spouse	
Landed property	* Flat			
	* Building	<p>21 Cents of land with a double storyed residential building at Panchawadi Colony, Kochi, Kerala State;</p> <p>Co-owner, along with brothers and sister of 56 Cents of Commercial land with buildings at Gandhi Nagar, Kochi.</p>		
	* Other landed property	<p>4 acres of rubber plantation at Keezhillom, Ernakulam District;</p> <p>1/5<sup>th</sup> right in 3.5. acres of agricultural land at Keezhillom, Ernakulam District;</p> <p>Co-owner along with brothers and sister of 18 Cents of garden land and 3.50 acres of paddy land at Kumarakom, Kottayam District, Kerala State;</p>	1/4 <sup>th</sup> share of 1.25 acres of landat Kottaym District, Perumayikkadu Village;	

		Plot No.52 of Judges' Society allotted by Noida Development Authority.		
<b>Securities and Investments</b>	* Shares & Mutual Funds		i) 4909 units in Franklin India Smaller Companies Investment Fund; ii) 825 units in HSBC Advantage India Growth Fund; iii) 540 units in Kotak Opportunities Growth Fund; <u>Shares</u> i) 484 shares in Aptech Ltd.	
	* Fixed Deposits Bonds Debentures	SBI, KTDC Building, Cochin- Rs.5,00,000/-	SBT. M.G. Road, Cochin – Rs. 2,10,000/-	
	* PPF	Rs.6,64,949/-		
<b>Other assets/ Movable</b>	* Jewellery	-	Jewellery worth 100 sovereigns	
	* Vehicles	-	-	
<b>Liabilities</b>	* Loans	Housing loan from SBI, KTDC Building, Rs.10,11,350/-; Education loan from SBI KTDC Building- Rs. 9,84,500/-; Loan from UBI, Near High Court of Kerala, Cochin-Rs.4,31,858/-		

	* Mortgages	-	-	
	* Overdraft	SBI, KTDC Cochin- Rs.4,50,000/-	SBT, MG Road, Cochin, Rs.1,90,000/-	
	* Unpaid bills	-	-	
	* Any other liabilities	Joint liability along with 3 brothers and 1 sister from SBT, MG Road, Cochin – Rs. 48,00,000/-		